

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**DFR NO. 737 OF 2017**

**Dated: 29<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**BSES Yamuna Power Ltd.**

**...Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Buddy A.Ranganadhan  
Mr. Hasan Murtaza

**ORDER**

Considering the nature of the issues involved in this matter, we are of the opinion that this matter needs to be heard by larger Bench comprising Hon'ble Chairperson, Hon'ble T. Munikrishnaiah, Technical Member and Hon'ble I.J. Kapoor, Technical Member.

List the matter before the larger Bench on **30.03.2017.**

**( I. J. Kapoor )  
Technical Member**

*ts/kt*

**( Justice Ranjana P. Desai )  
Chairperson**